


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAVEENDRA BABU – MEMBER JUDICIAL

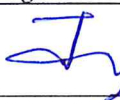
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 828/252/HDB/2018
NAME OF THE COMPANY	Anandini Chits Pvt Ltd
NAME OF THE PETITIONER(S)	Madhu Sudhana Rao Kotail & another
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A VISWESWARA RAO	PCS	avvrao.vishwa@kotail.com 9948213130	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy Adv.		9160001435	
for RoC			

ORDER

Learned PCS Mr. A Visweswara Rao present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Applicant filed proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

For report of RoC and hearing, list the matter on 28.08.2018.


MEMBER JUDICIAL